

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 87 of 2020**

**IN THE MATTER OF:**

**Indus Motor Company Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Mr. T.P. Anilkumar & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Angad Varma and Mr. K.S. Ravichandran,  
Advocates**

**For Respondents :**

**Mr. P.H. Arvind Pandian, Senior Advocate with  
Mr. G.V. Anand Bhushan, Advocate for R-1  
Mr. Abhishek Jain and Mr. Avinash Krishnan Ravi,  
Advocates for R-2**

**ORDER**

**(Through Virtual Mode)**

**30.07.2020**

Due to lengthy arguments in an item on Board, the matter could not be taken up at the appointed hour. Let the appeal be listed 'for Admission (After Notice)' on **4<sup>th</sup> August, 2020** on the top of the list.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Kanthi Narahari ]  
Member (Technical)**

/ns/gc/